

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1610
TO BE ANSWERED ON 26.07.2016

Forest Fires

1610. SHRI KIRTI VARDHAN SINGH:
SHRI YOGI ADITYA NATH:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRI KIRTI AZAD:
DR. KIRIT P. SOLANKI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state :

- (a) whether incidents of forest fires have been reported from various parts of the country and if so, the details thereof, State/ UT-wise;
- (b) the details of human lives lost/public properties and forest wealth damaged due to the said forest fires during each of the last three years and the current year; State-wise;
- (c) whether the Government proposes to set up any Committee to ascertain the reasons for such forest fires in various parts of the country including the Himalayan region and if so, the details and outcome thereof;
- (d) whether the Government has provided financial assistance to the States to prevent and check the forest fires and if so, the details thereof during the said period, State-wise; and
- (e) the details of the action plan/steps being taken by the Government to prevent the occurrence and spread of forest fires in future including making fire line in forests?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,
FOREST AND CLIMATE CHANGE**

(SHRI ANIL MADHAV DAVE)

- (a) &(b) As per the report received from Forest Survey of India, Dehradun the details of forest fires that have been reported in the country during the last three years and the current year is given in Annexure-I. The details of human lives lost/public properties and forest wealth damaged due to the forest fires are not maintained in the Ministry.
- (c) The Ministry of Home Affairs vide order dated April 30, 2016 had setup a Central Team of Experts to visit the forest fire affected areas in Uttarakhand and also to take stock of the situation and suggest appropriate measures to combat forest fires. The report of the Central Team of Experts suggests that most of the forest fires are caused due to human neglect. The key recommendations of the committee include

wide application of forest management practices such as fire lines, control burning etc, use of operational fire detection system, use of improved technology and tools to combat forest fires, Strengthen mobility and communication, community outreach activities, training and capacity building, use of space technology for detection as well as management of forest fires.

- (d) & (e) The Government of India provides funds to State and Union Territory (UT) Governments under the Centrally Sponsored Scheme 'Intensification of Forest Management Scheme' (IFMS) to supplement their efforts. Forest Fire Control and Management is one of the seven components of the scheme and about one-third of the funds are spent under this component. Various measures taken by State/UT Governments for protection of forests from fires include creation and maintenance of fire lines in forest areas, engaging fire watchers, establishing forest camps, regular patrolling by forest personnel etc. The support of Joint Forest Management Committees (JFMCs) is also taken in this regard. The funds released to the States and Union Territories under Centrally Sponsored Intensification of Forest Management Scheme is given in Annexure-II.

ANNEXURE-I

ANNEXURE REFFERD TO IN PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1610 DUE FOR 26.07.2016 ASKED BY SHRI KIRTI VARDHAN SINGH, SHRI YOGI ADITYA NATH, SHRI KUNWAR PUSHPENDRA SINGH CHANDEL, SHRI KIRTI AZAD AND DR. KIRIT P. SOLANKI REGARDING FOREST FIRES

STATE WISE DETAILS OF NUMBER OF FOREST FIRES REPORTED SINCE 2013-14

S.No.	STATE	2013	2014	2015	2016 (till June 2016)
1.	Andaman & Nicobar Islands	9	96	1	24
2.	Andhra Pradesh	2143	1910	1075	1699
3.	Arunachal Pradesh	501	535	358	293
4.	Assam	1608	2536	1656	1766
5.	Bihar	273	140	45	321
6.	Chandigarh	0	0	0	0
7.	Chhattisgarh	1530	1018	1272	2808
8.	Dadra & Nagar Haveli	3	1	0	0
9.	Daman & Diu	0	0	0	0
10.	Delhi	0	0	0	2
11.	Goa	4	3	0	10
12.	Gujarat	179	74	117	262
13.	Haryana	5	5	6	43
14.	Himachal Pradesh	34	32	22	199
15.	Jammu & Kashmir	23	74	13	217
16.	Jharkhand	554	202	457	740
17.	Karnataka	606	424	295	831
18.	Kerala	98	114	91	165
19.	Lakshadweep	0	0	0	0
20.	Madhya Pradesh	753	534	294	2675
21.	Maharashtra	1433	702	721	1874
22.	Manipur	1303	1774	1286	1105
23.	Meghalaya	804	1123	1373	966
24.	Mizoram	2259	2189	2468	1318
25.	Nagaland	5846	886	722	678
26.	Odisha	2221	1904	1467	2763
27.	Puducherry	0	0	0	0
28.	Punjab	36	20	7	45
29.	Rajasthan	75	53	90	66
30.	Sikkim	0	0	3	0
31.	Tamil Nadu	89	284	95	113
32.	Telangana			1052	1154
33.	Tripura	588	1160	476	346
34.	Uttar Pradesh	237	218	130	691
35.	Uttarakhand	119	379	207	1501
36.	West Bengal	118	116	138	142
	TOTAL	18451	19054	15937	24817

ANNEXURE- II

ANNEXURE REFERRED TO PART (d) & (e) OF THE LOK SABHA UNSTARRED QUESTION No. 1610 DUE FOR 26.07.2016 REGARDING FOREST FIRES ASKED BY SHRI KIRTI VARDHAN SINGH, SHRI YOGI ADITYA NATH, SHRI KUNWAR PUSHPENDRA SINGH CHANDEL, SHRI KIRTI AZAD AND DR. KIRIT P. SOLANKI

STATE WISE DETAILS OF FUNDS RELEASED UNDER IFM SCHEME SINCE 2013-14

(In Lakh Rs.)

S. No.	States	2013-14 Released	2014-15 Released	2015-16 Released	2016-17 Released as on 20.07.2016
1	2	3	4	5	6
Other States					
1	Andhra Pradesh	38.21	0.00	0.00	
2	Bihar	43.32	0.00	59.09	
3	Chhattisgarh	253.25	411.96	120.75	
4	Gujarat	345.76	349.71	179.99	
5	Goa	61.17	0.00	0.00	
6	Haryana	153.64	149.56	77.86	93.91
7	Himachal Pradesh	364.41	365.90	302.16	
8	Jammu & Kashmir	105.24	0.00	193.93	
9	Jharkhand	254.88	303.03	83.62	
10	Karnataka	324.47	266.54	228.19	203.27
11	Kerala	254.76	183.76	86.00	163.65
12	Madhya Pradesh	744.16	701.07	420.00	
13	Maharashtra	95.96	228.02	447.32	298.06
14	Orissa	203.25	220.50	136.00	266.14
15	Punjab		0.00	77.00	0.00
16	Rajasthan	145.02	205.09	112.54	174.22
17	Tamil Nadu		0.00	203.02	
18	Telangana	-	160.73	0.00	
19	Uttar Pradesh	138.29	218.36	156.15	139.72
20	Uttarakhand	299.33	332.57	356.83	
21	West Bengal		115.46	0.00	
	Total	3825.12	4212.26	3240.45	1338.97
NE & Sikkim					
1	Assam		0	0	
2	Arunachal Pradesh		219.59	85.07	
3	Manipur	294.86	0	240.76	100.02
4	Meghalaya	244.83	0	180.26	
5	Mizoram	284.74	256.27	153.17	131.29
6	Nagaland	145.92	225.13	122.6	
7	Sikkim	166.5	162.17	150	119.73
8	Tripura	131.8	243.84	147.19	
	Total	1268.65	1107.00	1079.05	351.04
Union Territories					
1	A & N Islands	13.04		28.00	
2	Chandigarh			36.99	16.36
3	D&N Haveli			0.00	
4	Daman & Diu			0.00	
5	Lakshadweep			0.00	
6	New Delhi			0.00	50.00
7	Pondicherry		37.77	0.00	
	Total	13.04	37.77	64.99	66.36
	Grand Total	5106.81	5357.03	4384.49890	1756.37